Sanctioned quantity of cotton for export

†1692. SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has decided to export a limited quantity of cotton in the year 2010, 2011 keeping in view the demand of consumption in the textile sector in country;
 - (b) if so, the sanctioned quantity of cotton for export;
- (c) whether the responsibility of this export has been given to certain institutions and individuals; and
- (d) if so, the details of institutions and individuals and the quantity of cotton assigned to each for the export?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. For cotton season 2010-11 the exportable surplus has been identified as 55 lakh bales. The would be no registration after the exportable surplus is registered.

- (c) No, Sir.
- (d) Question does not arise in view of 'c' above.

National fibre policy

1693. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Government is contemplating to announce the National Fibre Policy;
 - (b) if so, what has prompted Government to propose a National Fibre Policy; and
 - (c) by when this policy will be out?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes, Sir. The Government has approved the draft report of National Fibre Policy and it has been placed in the public domain.

The National Fibre Policy has been designed with a decadal perspective of 2010-20, to place India firmly on the World Fibre map by strengthening the existing

[†]Original notice of the question was received in Hindi.